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title: Election of 02 Members from Lok Sabha to National Board for Micro, Small and Medium Enterprises.

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI CHAUDHARY): On behalf of Shri Kalraj Mishra, I beg to move:

"That in pursuance of Clause (d) of sub-section (3) and sub-section (4) of Section 3 of the Micro, Small and Medium Enterprises Development Act, 2006, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the National Board for Micro, Small and Medium Enterprises subject to the other provisions of the said Act and the rules made there under."

HON. SPEAKER: The question is:

"That in pursuance of Clause (d) of sub-section (3) and sub-section (4) of Section 3 of the Micro, Small and Medium Enterprises Development Act, 2006, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the National Board for Micro, Small and Medium Enterprises subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*